

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-211

Appeal No- 339/252/ND/2020

IN THE MATTER OF:

Charu Parashar Designs Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 05.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Teena Rani
For the Respondent :

ORDER

Reply has been filed on behalf of the RoC and the same is on record. None appeared on behalf of the IT Deptt. We have heard Ld. Counsel for the appellatant. **Reserved for orders.**

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)